

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/178/2016  
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & another  
NAME OF THE RESPONDENT(S) : M/s Aswini Hospital Limited & 21 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

VIJAYA PRASHANTH . S.	counsel for petitioner.	[Signature]
Sushmita Udayasankar	Counsel for Respondents	[Signature]
S. P. Murali Krishnan	R2 - R11 Counsel for respondents	S. P. Murali Krishnan
	R1 & R12 to R22	

**ORDER**

Shri S Vijaya Prashanth, representing counsel for petitioner present. Shri S P Muralikrishnan, counsel for R1 & R12 to R22 and Ms Sushmita Udaysankar, counsel for R2 to R11 are present. Counsel for petitioner sought time for submitting final arguments. Put up on **13.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)